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CA. 49/2000

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Admission

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23/7/01

Bereh

Free copies of final
order dt. 24.7.2001
issued to counsel
for both sides.D
23/7/01

S.O. (J)

Order dated 24.7.2001

Heard Shri P. K. Mohapatra, learned counsel for the petitioner and Shri A. K. Bose, learned Senior Standing counsel and also perused the records.

The applicant is working as Professional Assistant in the Meteorological Unit of Aviation Research Centre, Charbatia. In this O.A. he has prayed for a direction to respondents to give him the benefit of scale of pay of Rs. 6500 - 10,500/- with effect from 1.1.1996 in line with similar benefits allowed to persons similarly situated in the Indian Meteorological Department.

Respondents have filed their counter stating that as per order dated 28.9.2001 vide Annexure - R/1, the pay in respect of Professional Assistants has been upgraded to the scale of Rs. 6500 - 10,500/- with effect from 1.1.96. From this it appears that the grievance of the applicant has already been redressed by the departmental authorities. In view of this, the O.A. is disposed of for having become infructuous.

Donnantham
Vice-Chairman
24.7.2001

Member (J)